15.

11.5.2004 MA 653/2004 IN OA 661/2002

Present: Shri Yudveer Singh, counsel for applicant. Shri Madhav Panikar, counsel for respondents.

MA-653/2004

Leaarned counsel for the applicant states that the miscellaneous may be permitted to withdraw he application with liberty to take recourse under the law.

Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

Member (A)

(V.S.Aggarwal)

Chairman

/kdr/